

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

Dated 29th March, 2016

Broadcasting Petition No. 547 of 2015

GTPL Hathway Pvt. Ltd., Ahmedabad

... Petitioner

Versus

Union of India

... Respondent

BEFORE:

HON'BLE MR. JUSTICE AFTAB ALAM, CHAIRPERSON

HON'BLE MR. KULDIP SINGH, MEMBER

HON'BLE MR. B.B. SRIVASTAVA, MEMBER

For Petitioner : Ms. Sakshi Chamoli, Advocate

For Respondent : Mr. Dhruv Tamta, Advocate

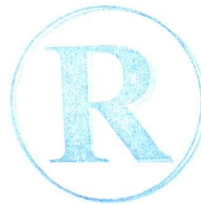
ORDER

With the consent of the two sides, the petition is disposed of in view of the order dated 29.02.2016 passed by the Supreme Court in CA No. 5882/2015.

(Aftab Alam)
Chairperson

(Kuldip Singh)
Member

(B.B. Srivastava)
Member



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